

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.269/2016 in O.A.No.1174/2016

Wednesday, this the 9th day of November 2016

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Mr. Bimal Kumar Bahl s/o late Mr. S K Bahl
r/o 9-D, Vikrant Apartments
Plot No.45, Sector 13, Rohini, Delhi – 85

Aged around 60 years
Presently posted as:
Pharmacist, Bhagwan Mahavir Hospital (GNCT of Delhi)
Pitampura, Delhi – 34

(Mr. Sourabh Ahuja, Advocate)

..Applicant

Versus

1. Govt. of NCT of Delhi through its Chief Secretary,
Delhi Sachivalaya, Players Building, New Delhi
2. Secretary
Health & Family Welfare
Department of Health & Family Welfare
GNCT of Delhi, 9th Level, A Wing, IP Extension
Delhi Secretariat, Delhi – 2
3. Medical Superintendent
Bhagwan Mahavir Hospital
GNCT of Delhi
Pitampura, Delhi – 34
4. Head of Office
Bhagwan Mahavir Hospital
GNCT of Delhi
Pitampura, Delhi – 34

..Respondents

(Ms. Ritika Chawla, Advocate)

O R D E R (ORAL)

Mr. P.K. Basu:

C.P. No.1174/2016

Since the respondents have refunded the money to the applicant, the order of this Tribunal has been complied with and hence no contempt lies. It is accordingly dismissed. Notices issued to the respondents are discharged.

O.A. No.1174/2016

List the O.A. on 19.11.2016.

(Raj Vir Sharma)
Member (J)

November 9, 2016
/sunil/

(P.K. Basu)
Member (A)